

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 28542/2018

(Arising out of impugned final judgment and order dated 31-08-2017 in WA No. 3334/2009 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

DR. RAMJI PANDEY

Respondent(s)

(IA No. 146354/2018 - CONDONATION OF DELAY IN FILING
IA No. 124700/2021 - EXEMPTION FROM FILING O.T.
IA No. 124698/2021 - INTERVENTION APPLICATION
IA No. 5246/2022 - STAY APPLICATION)

Date : 05-09-2023 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MR. JUSTICE SANJAY KUMAR
HON'BLE MR. JUSTICE S.V.N. BHATTI

For Petitioner(s) Ms. Garima Prasad, Sr. Adv/A.A.G.
Mr. Vishnu Shankar Jain, AOR

For Respondent(s) Mr. Vikash Tiwari, Adv.
Mr. N. K. Pandey, Adv.
Mr. Dharmendra Kumar Sinha, AOR

Mr. Vijay Kumar, Sr. Adv.
Mr. Rajivkumar, AOR
Mr. Thomas Oommen, Adv.
Mr. Sanjeev Gupta, Adv.
Mr. Satayam Singh, Adv.
Ms. Sneha Rani, Adv.
Ms. Sheetal Rajput, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Accommodation is asked for on behalf of the learned senior counsel for the petitioner-State.

List on 07.11.2023.

(RASHMI DHYANI PANT)
COURT MASTER (SH)

(VIDYA NEGI)
ASSISTANT REGISTRAR